NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/207/(IB)/2017

NAME OF THE PETITIONER(S)

: THE FEDERAL BANK LTD & 1

NAME OF THE RESPONDENT(S)

: BESTAI PRECAST BUILDING LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. SATHIYANARAYANAN Coursel for Maximus [.sathupardo]
ARC
("Bropposed Petitioner)

ORDER

Counsel for the assignee (Maximus ARC Ltd.) present. representation on behalf of Respondent. Registry is directed to issue notice to the Respondent. Counsel for the assignee is also directed to send private notice to the Respondent. Put up on 01.09.2017 at 10.30 A.M.

(- unitage place.

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tario) Member (Judicial)